

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3827
ANSWERED ON:19.04.2005
CISF FOR VIP SECURITY
Kharventhan Shri Salarapatty Kuppusamy

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has decided to handover the security of VIPs including Chief Ministers and Parliamentarians to CISF;
- (b) if so, the details thereof; and
- (c) the alternate placement of persons who are presently handling VIP security?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SRIPRAKASH JAISWAL)

(a) & (b): Provision of security to the VIPs is the responsibility of the concerned State administration where the VIPs happen to be. As far as Central protectees are concerned, Group of Ministers recommended in 2000-2001 that CISF should take over security of VIPs, and also of vital installations. Therefore CISF personnel trained in VIP security shall replace the personnel of other paramilitary forces who are currently assisting the local police in protecting certain VIPs.

(c): The deployment of CISF for providing VIP security would be a gradual process and the personnel from CPMFs who are presently handling VIP security would return to the duties as assigned to that particular force.